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103.	Sharad Sakharam Sudhalkar	Gujarat	Punjab & Haryana
104.	K.Ramamoorthy	Madras	Delhi
105.	A.S. Venkatachalamoorthy	Madras	Bombay
106.	Nelavoy Dhinakar	Madras	Kerala
107.	Palanisamy Shanmugam	Madras	Kerala
108.	K. Sampathkumaran	Madras	Punjab & Haryana
109.	Y. Venkatachalam	Andhra Pradesh	Madras
110.	T.H.B. Chalapathi	Andhra Pradesh	Punjab & Haryana
111.	C.K. Prasad	Patna	Madhya Pradesh
112.	Syed Rafat Alam	Patna	Allahabad
113.	Ram Kishore Singh	Patna	Allahabad
114.	Swatanter Kumar	Delhi	Punjab & Haryana
115.	Prem Kumar Jain	Delhi	Punjab & Haryana
116.	Ram Prakash Gupta	Delhi	Madhya Pradesh
117.	Vinod Sagar Agarwal	Delhi	Punjab & Haryana
118.	Pabitra Kumar Ghosh	Calcutta	Gauhati
119.	Sambhu Charan Datta	Calcutta	Orissa
120.	Sohan Lal Saraf	Calcutta	Gauhati
121.	Dilip Kumar Seth	Calcutta	Allahabad
122.	Pradipta Ray	Calcutta	Orissa
123.	Gyan Sudha Mishra (Smt.)	Patna	Rajasthan
124.	*K.P. Dandapani	Kerala	Gujarat
125.	Anup Deb	Sikkim	Orissa
126.	D.H. Nasir	Gujarat	Andhra Pradesh
127.	R.K. Mahajan	Himachal Pradesh	Allahabad
128.	Malay Sengupta	Calcutta	Sikkim
129.	Ravi Kumar Nehru	Punjab & Haryana	Jammu & Kashmir
130.	B.J. Shethna	Gujarat	Rajasthan
131.	K.G. Shah	Gujarat	Bombay
132.	M.G. Mukherji	Calcutta	Rajasthan
133.	Bhawani Singh	Himachal Pradesh	Jammu & Kashmir
134.	Nand Kumar Agarwal	Rajasthan	Punjab & Haryana
135.	Surinder Sing Nijjar	Punjab & Haryana	Bombay
136.	Vinod Kumar Gupta	Jammu & Kashmir	Calcutta
137.	Jagdish Chandec Verma	Punjab & Haryana	Rajasthan

* (Has not yet joined, sought extension)

Pending Bills of Karnataka State

2610. SHRI B.L. SHANKAR : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether there are many bills of the State of Karnataka lying pending with the Union Government for Administrative approval;

(b) if so, he details of such bills; and

(c) the present status of the Bills?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) to (c). Only on Bill viz., The Karnataka State Commission for Determination of Additional Price of Sugarcane Bill, 1994 is pending with the Union Government or administrative approval. The Government of Karnataka had been requested to provide some clarifications on the points raised by the Ministry of Food and the Department of Expenditure which are still awaited despite reminder.